

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5470
ANSWERED ON:09.05.2012
VIGILANCE COMMISSION POSTS LYING VACANT
Biswal Shri Hemanand

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of posts of Vigilance Commissions that are still vacant and for how long;
- (b) the reasons therefor; and
- (c) the action Government proposes to take in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): As on date, there are 296 sanctioned posts in the Central Vigilance Commission. Of these, 43 posts are vacant. These include 9 Group 'A', 15 Group 'B' and 19 Group 'C' posts. The occurrence of these vacancies range from the period 2010 to 2012.
- (b): The reasons for posts remaining vacant include non-availability/non-joining of officers under the Central Staffing Scheme, lack of response to the posts to be filled up on deputation and non-joining of candidates nominated by the Staff Selection Commission etc.
- (c): The posts in the Central Vigilance Commission are filled either under the Central Staffing Scheme or under the Recruitment Rules prescribed for the posts. The reasons cited above are normal exigencies and effort on continuous basis is made to fill up these vacancies.